

17.02 hrs.

**PUNJAB APPROPRIATION (NO.2) BILL,  
1991 \***

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI SHAN-  
TARAM POTDUKHE): I beg to move for  
leave to introduce a Bill to authorise payment  
and appropriation of certain sums from and  
out of the Consolidated Fund of the State of  
Punjab for the services of the financial year  
1991-92.

MR CHAIRMAN: The question is:

"That leave be granted to introduce  
the Bill to authorise payment and  
appropriation of certain sums from  
and out of the Consolidated Fund  
of the State of Punjab for the serv-  
ices of the financial year 1991-92".

*The motion was adopted.*

SHRI SHANTARAM POTDUKHE: I in-  
troduce\*\* the Bill.

MR CHAIRMAN: The Minister may now  
move that the Bill be taken into considera-  
tion.

SHRI SHANTARAM POTDUKHA: I beg  
to move:

"That the Bill to authorise payment  
and appropriation of certain sums  
from and out of the Consolidated  
Fund of the State of Punjab for the  
services of the financial year 1991-  
92, be taken into consideration".

MR CHAIRMAN: The question is:

"That the Bill to authorise payment  
and appropriation of certain sums  
from and out of the Consolidated  
Fund of the State of Punjab for the  
services of the financial year 1991-  
92, be taken into consideration."

*The motion was adopted.*

MR CHAIRMAN: The House will now  
take up clause by clause consideration of the  
Bill.

The question is:

"That Clauses 2 and 3, and the Sched-  
ule stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 and the Schedule  
were added to the Bill*

MR CHAIRMAN: The question is:

"That Clause 1, the Enacting  
formula and the Long title stand  
part of the Bill".

*The motion was adopted.*

*Clause 1, the Enacting Formula and the  
Long Title were added to the Bill.*

SHRI SHANTARAM POTDUKHE: I beg  
to move:

"That the Bill be passed".

MR CHAIRMAN: The question is :

"That the Bill be passed".

*The motion was adopted.*

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\*\*Introduced with the recommendation of the President.